LOK SABHA DEBATES

Room No. PO-VL-Block 'G'

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(Part I-Questions and Answers), No.....25

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LOK SABHA

Wednesday, 23rd November, 1955 The Lok Sabha met at Bleven of the Clock [MR. SPEAKER in the Chair] ORAL ANSWERS TO QUESTIONS

क्ष्यकुंड में मामबीय प्रबंधेय

*ध्≍. भी एम॰ एस॰ द्विथेवी क्या विक्वा मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या रूपकुढ झील के निकट पाये गये मानवीय ग्रवशेषों के सम्बन्ध में कोई प्रधिकृत सूचना मिली है ;

(ख) वहां पाये गये मानवीय अवझेपों . तचा भ्रन्य वस्तुओं की जांच करने के पश्चात् कोई म्रन्तिम निर्णय किया गया है ;

(ग) इन मानवीय प्रवशेषों का ग्रन्वेषण तथा जांच करने वाले पदाधिकारी कौन हैं भौर ग्राजकल वे ग्रवशेप कहां रख गये हैं; भौर

(घ) क्या इस सम्बन्ध में धव भी कोज हो रही है ; यदि हां तो व किस प्रकार की है ?

शिला मंत्री के समासचिव (डा॰ एम॰ एन॰ बास) : (क) नहीं, जी ।

(ख) प्रधन उत्पन्न नहीं होता ।

(ग) यह मालूम हुमा है कि केवल कुछ ढांचे के प्रवशेष जी उत्तर प्रदेश राज्य सरकार के एक प्रधिकारी ने इकट्ठे किंगे चे प्रव लखनऊ विश्वविद्यालय के मानव विज्ञान विभाग में हैं भौर उन का प्रध्ययन हो रहा है। भारत सरकार के मानव विज्ञान विभाग के संचालक ने भी रूपकुण्ड जिला गढ़वाल के मानवीय प्रवशेषों के बारे में कुछ आंच की है भौर कुछ स्थानीय जानकारी इकट्ठी की है जो रूपकुण्ड के मामले पर प्रकाश डालेगी। 381 L.S.D. Dated 11.02 Tro

(घ) मभी जांच पढ़ताल जारी है। ढांचे के मवशेषों का मभी मौर मध्ययन करना पडेगा।

भी एंम॰ एलं॰ द्विवेदी : मैं जानना चाहता हूं कि ग्रभी तक जो विशेषज्ञों ने इन ढांचों के सम्बन्ध में राय दी है उस का सरकार को पता है ? ग्रगर पता है तो क्या है ?

भी एम॰ एस॰ डिवेबी : मैं यह जानना चाहता हूं कि यह जो जांच कराई जा रही है यह उत्तर प्रदेश सरकार की झोर से कराई जा रही है या भारत सरकार की तरफ से या दोनों की तरफ से ?

डा० इम० इम० बास : दोनों की तरफ से हो रही है।

Nylon Ropes

*99. Shri Bahadur Singh: Will the Minister of Defence be pleased to state;

(a) whether the question of using nylon ropes in addition to those of steel and coir for Naval Ships has been considered by the Indian Navy; and

(b) if so, whether nylon ropes can be usefully utilized for Naval Ships?

The Deputy Minister of Defence. (Sardar Majithia) : (a) Yes.

(b) Trials are still in progress.

Shri Bahadur Singh : May I know whether any economy can be effected by the use of these nylon ropes? Sardar Majithia : As I said, the trials are still in progress. But I should like to add here that the cost of a coil of 120 fathoms of nylon rope of 14 inch circumference is approximately Rs. 560, whereas the cost of the same length of Manila rope, which is manufactured indigenously in India, is about Rs. 70. So there is a lot of difference, although the cost of maintenance is very much less in the case of nylon rope.

Shri Bahadur Singh : May I know whether these nylon ropes have been used by any other country for naval purposes, or is it that only we have started using them?

Sardar Majithia : No, they are being tried in other countries as well.

Shrimati Ila Palchoudhury : Since nylon is a very highly inflammable material, what precautions.are sought to be taken in that regard?

Sardar Majithis : As I said, the trials are taking place, and that aspect surely, will be duly considered.

भारत-इराक सांस्कृतिक करार

*१००. भी भी नारायण वास : क्या जिल्ला मंत्री वह बताने की कृपा करेंगे कि :

(क) भारत-इराक सांस्कृतिक करार के भनुसरण में, विद्यार्थियों का मादान-प्रदान, दोनों देशों ढारा एक दूसरे के यहां सांस्कृतिक संगठनों की स्थापना तथा पारस्परिक खेलों कौ प्रतियोगिता जैसी १९४४ में की गई कार्यवाहियों का व्योरा क्या है ;

(स) इस सम्बन्ध में भारत सरकार ने कितना व्यय किया ; ग्रीर

(ग) भागामी वर्ष का क्या कार्यक्रम है ?

मिक्सा संत्री के सभा सचिव (डा॰ एस॰ एस॰ दास) : (क) मार्च, ग्रप्रैल १९१५ भों भारत में एक इराको कला प्रदर्शनी भाई थी भौर भारत-प्ररब सोसाइटी, बम्बई, को मनुदान दिया गया था।

(स) केवल ८,००० रुपये।

(ग) मभी नहीं बनाया गया है।

भी भी नारायण दास : क्या में जान सकता हूं कि यह जो सांस्कृतिक इकरारनामा हुमा था उस पर, म्रभी जो इराक़ मौर तुर्की के साथ सैनिक सन्धि हुई है, उस का कोई मसर पड़ा है, मौर म्रगर म्रसर पड़ा है तो किस रूप में ?

Dr. M. M. Das: I want notice. Sports and Games

*101. Shri V. P. Nayar : Will the Minister of Education be pleased to state:

(a) whether the Central Government have spent any emounts since 1947:

(i) for constructing gymnasia,

(ii) for constructing stadia, and

(iii) for laying sports and games, fields and courts; and

(b) if so, what is the aggregate amount spent till the 1st July, 1955?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) (i) Yes Sir.

- (ii) Yes Sir.
- (iii) Yes Sir.

(b) Rs. 78967/-.

Shri V. P. Nayar : Could I know whether the Government of India have spent any amounts specifically for the purpose of constructing stadia or sports grounds and courts, either by universities for which grants are made by the Central Government or by Part C States the administration of which is directly the responsibility of the Central Government?

Dr. M. M. iDas : There is a scheme known as Campus Works Projects scheme under the Youth Welfare Programme of the Government of India in the Ministry of Education. Under that scheme grants are given to the Universities and other educational institutions for the construction of stadia, swimming pools, open air theatres running tracks, cinder Uicks, etc.

Shri V. P. Nayar: May I know whether in view of the fact that at present there are hardly any facilities worth the name for regular play on account of the lack of stadia, sports grounds, gymnasia and swimming pools, the Government of India have in contemplation any scheme under which there would be a large number of these to enable the younger generation to take to regular exercise in the next Five Year Plan and, if so, whether any target has been set for the expenditure to be incurred under the Second Five Year Plan on this account.